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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : CA/7/2016 : India Infrastructure Fund NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd : 98(1) of Companies Act 2013 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Count for Applical States SHONA MALUE A-DSHS BASHA Counsel for 1 Respondent of J-Der EALNOAR for Mla Shorakumar & Sunsh

Suresh.

N.1-VIHY KIMAR

R-PRADEEP

V.J. ARUL RAJ

Coursel for Respondents 2 to 4

**ORDER** 

Counsel for petitioner present. Counsel for R1, counsel for R2 to R4 are present. No representation on behalf of other respondents. Counsel for petitioner submitted that there is a chance of settling the matter between the parties and sought time for reporting the final outcome of the settlement process. Time extended at request. Put up on 24.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)